

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**CIRCUIT Sittings : BILASPUR**

**Civil Contempt Petition No.203/00049/2019**  
(in O.A. No.203/922/2017)

Bilaspur, this Monday, the 16<sup>th</sup> day of September, 2019

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER  
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Ankush Kumar Bunkar  
S/o Late Lakshmi Narayan  
Aged 24 years  
village Paraghat Jairam Nagar,  
Tahsil Masturi  
District Bilaspur (C.G.) 495550

**-Applicant**

**(By Advocate-Shri A.V. Shridhar proxy counsel for  
Shri Malay Shrivastava)**

## V e r s u s

1. Shri Kaushal Kishore,  
Divisional Rail Manager,  
South East Central Railway,  
Divisional Rail Officer,  
W.R.S. Colony,  
Raipur (C.G.) 492001

2. Shri Sangram Soren,  
Senior Divisional Personnel Officer,  
South East Central Railways  
Divisional Rail Officer,  
W.R.S. Colony  
Raipur (C.G.) 492001

3. A.V.S. Nehru Senior Divisional Personnel Officer,  
South Eastern Railways Divisional Rail Officer  
Railway Colony, Bilaspur (C.G.) 495001 - **Respondents**

(By Advocate-Shri Vivek Verma)

**O R D E R (Oral)****By Navin Tandon, AM:-**

This Contempt Petition has been filed by the petitioner for non compliance of order dated 23.02.2018 passed by this Tribunal in O.A. No.203/00922/2017.

**2.** Learned counsel for the petitioner submits that the petitioner has been granted appointment on the post of Tr. Technician Gr.-III in Electrical/TRS department vide order dated 12.09.2019 and he has already joined on 14.09.2019 on the said post. Therefore, the order of this Tribunal has already been complied with.

**3.** Accordingly, this Contempt Petition is dismissed.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**

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